

2017
HIGH COURT, APPELLATE SIDE,
CALCUTTA

No. 2016-A

Dated, Calcutta, the 19th April, 2017

From: Sri Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta.

To: (1) All the District Judges of West Bengal
including Andaman & Nicobar Islands,
(2) Chief Judge, P.S.C.C., Calcutta,
(3) Chief Judge, City Sessions Court, Calcutta,
(4) Chief Metropolitan Magistrate, Calcutta

Sub:- Half Yearly Departmental Examination prescribed for the WBJS Officers
in the Cadre of Civil Judge (Junior Division) scheduled in the month of
May, 2017.

Sir,

I am directed to forward herewith a photocopy of the letter bearing No. 215-
P.S.C. (I/Depttl.) dated 03.03.2017 alongwith its enclosures being proforma
(Appendix-B) as received from the Public Service Commission, West Bengal, which
will speak for itself on the above captioned subject and request you to inform all the
eligible officers under your Judgeship intending to appear the said Examination
scheduled to be held on and from 30.05.2017.

In this connection, I am to emphasize that a statement in duplicate as per
proforma provided showing their names and particulars, duly filled in by the
officers concerned, should be furnished to the office of the PSC, West Bengal, direct
by you, so as to reach on or before the last date stipulated in the letter of the P.S.C
as enclosed herewith.

In doing so, I am to inform you that the Hon'ble Court has been pleased to
grant permission to the officers who are going to appear the prescribed
Departmental Examination in the month of May, 2017, to leave their respective
stations and remaining away therefrom till joining back soon after completion of
their respective Examination, as scheduled including those posted in the remote
stations in such a manner so that they may get adequate time for to and fro journey
and their such absence shall be treated as "**Leave on Duty**" for the purpose
exclusively.

Yours faithfully,

Encl: As above

Sd/-
Registrar (Judicial Service)

REPLY DUE BY 28TH APRIL, 2017.

No. 215 P.S.C.(I/Depttl.)

From : Shri S. K. Bose,
Deputy Secretary, Public Service Commission, West Bengal.

To : The Registrar (General),
High Court, 1st Floor,
Kolkata - 700 001.

Kolkata, the 3rd March, 2017.

Subject: Invitation of applications from eligible officers for the Half-yearly Departmental Examination of the officers of the Government of West Bengal (including All India Service officers), May, 2017.

Sir,

I am directed to address you on the subject noted above and to state that the next Half-yearly Departmental Examination of the officers of the Government of West Bengal (including A.I.S. officers) will be held in Kolkata on and from the 30th May, 2017. The results of the last Half-yearly Departmental Examination of the officers of the Government of West Bengal (including A.I.S. officers) November, 2016 held from the 29th November, 2016 to 16th December, 2016 are expected to be published by the last week of May, 2017. The copies of results will be forwarded to you for your information and communication to the officers concerned, if any, of your Department / Directorate / Office who appeared at the said examination.

In this connection I am to refer to rule 4 of Chapter-II(A) of the Services (Training & Examination) Rules, West Bengal and to request that the Commission may be furnished with a statement (in duplicate) in the enclosed proforma showing the names and particulars of the officers who are liable and intending to appear at the next Half-yearly Departmental Examination of the officers of the Government of West Bengal (including A.I.S. officers), May, 2017 to be held in the Commission's Examination Hall. The Statement should reach this office at the above address not later than the 28th April, 2017. You are requested to send a copy of the above mentioned statement as earlier as possible at E-Mail-ID (dsexampscwb@gmail.com). Names of officers received after the closing date (i.e. the 28th April, 2017) will not be accepted by the Commission.

Particulars furnished in respect of the examinees concerned are sometimes found to be incorrect and/or incomplete. Preparation of results on the basis of such incorrect/incomplete particulars would lead to publication of incorrect results in these cases. I am accordingly to request you to ensure that the relevant columns of the prescribed proforma are filled in properly in respect of each and every examinee and in column 4 of the enclosed proforma, subject(s) in which an examinee is still liable to examination should be very clearly indicated.

ADVANCE COPIES OF APPLICATIONS WILL NOT BE ACCEPTED BY THE COMMISSION.

~~Officers not belonging to Government of West Bengal (including those temporarily undergoing training in this state) will not be permitted to appear at the Departmental Examination meant for the officers under the Government of West Bengal. You are requested not to send the names of such officers. IT IS ALSO REQUESTED THAT WHILE SENDING NAMES AND PARTICULARS OF ELIGIBLE AND INTENDING OFFICERS YOU SHOULD CERTIFY THAT THE OFFICERS BELONG TO THE GOVERNMENT OF WEST BENGAL.~~

You are also requested to send your office E-Mail-ID and any change in office address (if any) positively to the undersigned immediately for further communication.

Encl. : As stated above.

Yours faithfully,


Deputy Secretary.

PROFORMA

APPENDIX-B

List of officers who will appear at the Half-Yearly Departmental Examination to be held by the Public Service Commission, West Bengal, in May and November.

(Rule 4, Chapter II of the Training & Examination Rules)

Sl. No.	Name of officers and his service with date of appointment(reference to current Civil list to be supplied)	District and Division where posted	Subject with standard in which liable to examination	Subject with standard in which officer passed in previous examination with dates thereof

Subject with standard in which officers intends to appear	To be filled up in cases of officers who have been exempted from passing in any subject or paper		REMARKS (if any)
	Subject or paper from which exempted	Reasons for exemption	